



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA

Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

एस एम रोड/ S M Road

एंटाप हिल / Antop Hill

मुंबई / Mumbai - 400 037, भारत / India

दूरभाष / Tel : 022-24132735

फैक्स / Fax : 022-24123322

ई-मेल / E-Mail : cgoffice-mh@nic.in

वेबसाइट / Website: www.ipindia.nic.in

संख्या/No. : CGPDTM-17031(11)/1/2021-CGOFFICE/69

दिनांक/Date: 08.11.2023

OFFICE ORDER

In accord to Office Order No. CGPDTM-11018(11)/1/2022-CGPO/ 26 dated 03.11.2023; following officers are declared as Head of Office at the locations mentioned against their names till further orders:

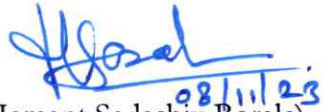
1.	Shri N. R. Meena, Sr. JC	Patent Office, Delhi
2.	Shri Pramathesh Sen, JC	Patent Office, Kolkata

Both will continue to exercise all powers of Head of Office under Delegation of Financial Powers Rules, 1978 and General Financial Rules, 1963 in respect of their location of the posting.

It is directed that upon assumption of charge of Head of Office, Patent Office, Kolkata Shri Pramathesh Sen, JC will relieve Shri N. R. Meena, Sr. JC immediately. Upon assumption of charge of Head of Office, Patent Office, Delhi Shri N. R. Meena, Sr. JC will relieve Shri N. K. Mohanty, Sr. JC immediately. Shri N. K. Mohanty shall report to the Head of Office, Mumbai and work in examination group.

In accord to Office Order No. CGPDTM-11018(11)/1/2022-CGPO/25, Shri M. Ravi Shankar, DC is assigned to work pertaining to IT Office and will report to Head of IT Office while his place of posting shall remain Patent Office, Chennai for administrative matters.

This issues with approval of the Controller General of Patents, Designs and Trade Marks.


(Hemant Sadashiv Borale)
Director

To:

1. Concerned officers.

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, RGNIIPM, Nagpur.
3. Head of Office, TMR, Ahmedabad, Chennai, Delhi, Kolkata and Mumbai.
4. Head of Office, GIR, Chennai.
5. Head of Office, Copyright Office, Delhi.
6. IT Office, Delhi – for uploading on the official website.
7. The Pay & Accounts Officer, PDTM, Mumbai.
8. Personal file.
9. Office Order file.